

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:978  
ANSWERED ON:01.03.2011  
TRAFFICKING IN PERSONS REPORT  
Shetkar Shri Suresh Kumar

**Will the Minister of HOME AFFAIRS be pleased to state:**

(a) whether India has been ranked as a 'Tier II Watch List' country in the 2010 Trafficking in Persons Report compiled by the US State Department;and

(b) if so, the details thereof and the reaction of the Government thereto?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI GURUDAS KAMAT)

(a) & (b): Yes, Madam. The Trafficking in Persons Report is an internal assessment of US Administration made under its law. The Government does not take cognizance of the report. However, Government of India has adopted a multi-pronged approach to combat human trafficking viz., issuing of Advisory dated 9.9.2009 to States/UTs to deal with the crime of trafficking in a holistic manner and to evolve an effective and comprehensive strategy encompassing rescue, relief and rehabilitation of victims besides taking deterrent action against the law violators; launching of Certificate course on Anti Human Trafficking by Indira Gandhi National Open Univeristy (IGNOU) in partnership with MHA and implementing a comprehensive scheme for strengthening law enforcement response by establishing integrated Anti Human Trafficking Units and Training of Trainers. In this regard, Ministry of Home Affairs has released funds to the tune of Rs. 8.72 crores in the current financial year.